of course, the treatment is free of charge.

Dr. P. C. MITRA: But I personally know of a case where I went with a patient to Chittaranjan, but he could not be admitted because he had no funds.

RAJKUMARI AMRIT KAUR: But the Chittaranjan Hospital is not under me, it is a private institution.

مولانا ایم - فاروقی : کها آنریبل منستر صاحبه یه طلاع دینے کی تکلیف گواره فرمائیںگی که ریدیم تریتمنت میں کتنے مریض سنه ۱۹۹۳-۵۳ میں آئے اور کتنے اچھے ھوئے ?

[मॉलाना एम० फारुकी: क्या आनरेबिल मिनिस्टर साहिबा यह इत्तिला दंने की तकलीफ गवारा फरमायेंगी कि रीडियम ट्रीटमेंट में कितने मरीज सन् १६५२-४४ में आए और कितने अच्छें हुए ?]

राजक, मारी अमृत कार : आज मेर पास इस वक्त ये फिगर्स नहीं हैं । यह कहना कि कितने अच्छे हुए हैं असम्भव है क्यों कि के सर एंसी बीमारी हैं जिस पर अगर आज आपर शन हो तो १४-२० साल के बाद वह बीमारी फिर हमला कर सकती हैं ।

مولانا ایم- فاروقی: کیا آنریبل منستر اس پر توجه فرمائیں کی که یو- پی- بہت برا صوبه هے جہاں پر کینسر کے ریڈیم تریٹمنت کے اللے صرف آگرا میں ایک هسبتال هے باقی کسی جگهه نهیں هے جس سبب سے کافی مریضوں کو دقت هوتی هے ?

ं [मांबाना एम० फारुकी: क्या आनरंबिल मिनिस्टर इस पर तवज्जो फरमायेंगी कि य्० पी० बहुत बड़ा स्वा हें जहां पर केंसर के रीडियम ट्रीटमेंट के लिये सिर्फ आगरा में एक हाँस्पिटल हैं, बाकी किसी जगह नहीं हैं, जिस सबब से काफी मरीजों को दिक्कत पेश होती हैं ?]

राजकुमारी अमृत कारः य्० पी० स्टंट का काम हैं कि वह अपने प्रान्त में हाँस्पिटल बनावे । लेकिन में आपसे कहती हूं कि लखनऊ में भी किंग जॉर्ज मेमोरियल में केंसर का इलाज होता हैं।

مولانا ایم- فاروقی : جو ستیتملت دیا هوا هے اس میں کیلسر کا علاج تو نہیں هے - تیپ ایکسوے لکھا هے -

ों [माँसाना एम० फारुकी : जो स्टंटमेंट दिया हुआ हैं उसमें कौंसर का इलाज तो नहीं हैं,डीप एक्सरं लिखा हैं।]

राजकुमारी अमृत काँर : वह डीप एक्सर ही सो इलाज का एक भारी साधन हैं ।

INSPECTION OF LILABARI AIRFIELD (ASSAM)

*259. SHRIMATI BEDAVATI BURA-GOHAIN: Will the Minister for Com-MUNICATIONS be pleased to state:

- (a) whether Government deputed any official of the Civil Aviation Department to inspect the Lilabari Airfield in North Lakhimpur, Assam;
- (b) if so, whether he has submitted any report; and
- (c) whether Government propose to take any measures to improve the airfield; and if so, in what directions?

THE DEPUTY MINISTER FOR COM-MUNICATIONS (SHRI RAJ BAHADUR): (a) No, Sir.

- (b) Does not arise.
- (c) Yes. It is proposed to construct a pucca runway, taxi-track, apron and 28 different types of residential quarters for Civil Aviation staff at the Lilabari Aerodrome at an estimated cost of Rs. 6·26 lakhs.

SHRIMATI BEDAVATI BURA-GOHAIN: May I know when the work will be completed?

SHRI RAJ BAHADUR: We will try to complete it as soon as possible.

CULTIVABLE WASTE LANDS IN ASSAM

- *260. SHRIMATI BEDAVATI BURA-GOHAIN: Will the Minister for Food AND AGRICULTURE be pleased to state:
- (a) the area of cultivable waste land in the State of Assam:
- (b) whether Government of Assam have applied to the Government of India for any grant for the purpose of reclamation of waste land; and
- (c) if so, the amount of grant asked for and the amount sanctioned, if any?

THE MINISTER FOR AGRICULTURE (DR. P. S. DESHMUKH): (a) The Government of Assam have intimated that there are 2,75,000 acres of cultivable waste lands in the seven plain Districts of the State.

(b) and (c). The State Government made a request some time back for a grant of Rs. 17 lakhs. The amount sanctioned by the Government of India is Rs. 11½ lakhs.

MEMORANDUM BY THE ANDHRA RASHTRA MICA WORKERS' UNION

- *242. SHRIMATI PARVATHI KRISHNAN (ON BEHALF OF SHRI J. V. K. VAL-LABHARAO): Will the Minister for Labour be pleased to state:
- (a) whether any memorandum has been received from the Andhra Rashtra Mica Workers' Union;
- (b) if so, what demands have been made in that memorandum; and
- (c) whether Government have conceded these demands?

THE DEPUTY MINISTER FOR LABOUR (SHRI ABID ALI): (a) Yes.

(b) and (c). A statement is placed on the Table of the House. [See Appendix VIII, Annexure No. 62.]

REVISION OF WAGES OF TEA GARDEN WORKERS OF TRIPURA

*246. SHR1 5. N. MAZUMDAR (ON BEHALF OF SHR1 N. C. SEKHAR): Will the Minister for Labour be pleased to state what steps Government have taken for the revision of the minimum rates of wages of tea garden workers of Tripura?

THE DEPUTY MINISTER ror LABOUR (SHRI ABID ALI): The Government of Tripura have set up an advisory committee under section 6 of the Minimum Wages Act.

SHRI S. N. MAZUMDAR: May I know, whether the labour organisations there are also represented on this advisory committee?

SHRI ABID ALI: Yes, there were representatives of the workers there.

Shri S. N. MAZUMDAR: Did the hon. Minister say they "were there" or they "are there"?

SHRI ABID ALI: Another committee has been set up or is going to be set up and the workers' representatives will be there. Also the committee which fixed the wages which are prevalent at present had representatives of the workers.

SHRI S. N. MAZUMDAR: Am I to take it then that there has been a reconstitution of the committee? Or is it that this committee is meeting simply for a revision of the wages which were fixed previously?

SHRI ABID ALI: The rates which are prevalent at present are to be revised again and, therefore, a committee either has already been set up or would be set up soon.

SHRI S. N. MAZUMDAR: But I want definite information.

(No reply.)